

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

20

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/703/IB/2017  
NAME OF THE PETITIONER(S) : STATE BANK OF INDIA  
NAME OF THE RESPONDENT(S) : R. INDERJITH  
UNDER SECTION : 7 RULE 4

| S.No. | NAME (IN CAPITAL) | DESIGNATION            | SIGNATURE |
|-------|-------------------|------------------------|-----------|
|       |                   | REPRESENTATION BY WHOM |           |

P.H. ARVINDH PANDIAN, Senior Counsel  
for CHANDRAPRAKASH SUKANA

Counsel for  
Respondent

*[Signature]*

K. CHANDRASEICARAN, ADVOCATE

Counsel for SBI

*[Signature]*

**ORDER**

Counsel for the applicant present. Senior Counsel representing the respondent present. Both the counsels prayed for time to file written submissions in relation to the maintainability of the petition. Time is enlarged at request. Put up on 18.01.2018.

<sup>-sd-</sup>  
(S VIJAYARAGHAVAN)  
Member (Technical)

<sup>-sd-</sup>  
(K ANANTHA PADMANABHA SWAMY)  
Member (Judicial)

bc